

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2577  
ANSWERED ON:09.12.2014  
SUICIDE CASES  
Khuba Shri Bhagwanth

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that one in 5 suicides in India is on account of illness;
- (b) if so, the details thereof;
- (c) whether the data compiled by the National Crime Records Bureau has shown that many people in the country are suffering from various ailments;
- (d) if so, the details during each of the last one year and the current year, Statewise; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e): The number of persons committing suicides due to various ailments during 2011-2013 is attached at Annexure-I. State/UT wise suicide committed due to various causes during 2013 is attached at Annexure-II. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.